

National Company Law Tribunal
Allahabad Bench
Allahabad

CP No. 76(ND)/2016

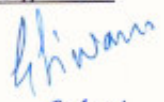
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 09.11.2016.

NAME OF THE COMPANY: Shri Rahul Aggarwal & Ors.

Vs.

M/s Kuldeep Katyal & Ors. & Grand Infratech.
Pvt. Ltd.

SECTION OF THE COMPANIES ACT: u/s 397/398 of Companies Act, 1956.

Sl. No.	Name	Designation	Representation	Signature
1.	Gaurav Tiwari	Advocate	Petitioner.	
2.	Randh S.V. Agarwal	Advocate	Respondent	

Order dated 09.11.2016

CP No. 76(ND)/2016 Rahul Aggarwal & Ors. V/s M/s Kuldeep
Katyal & Ors & Grand Infratech Pvt, Ltd.

Shri Gaurav Tiwari filed Vakalat for the petitioner. For
completion of pleadings two weeks' time is granted. List for
prefinal hearing meeting on 09.12.2016.

Matter shall be listed on 09.12.2016.


SH.V.S.R. AVADHANI (Judicial Member)


SH. H.P. CHATURVEDI (Judicial Member)

Dated 09.11.2016